
Arti Vs Dr Gagandeep Goyal & 3 Ors

Revision Petition No. 2453 Of 2016

Court: National Consumer Disputes Redressal Commission

Date of Decision: Aug. 31, 2023

Acts Referred:

Consumer Protection Act 1986 " Section 21, 23#Evidence Act, 1872 " Section 101, 102, 103

Hon'ble Judges: Subhash Chandra, Presiding Member

Bench: Single Bench

Advocate: Riju Mani Talukdar, Balwinder, K G Sharma, Nanita Sharma, Feek Ul Farooq

Final Decision: Partly Allowed

Judgement